

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**CONTEMPT PETITION NO.060/00161/2018 IN
ORIGINAL APPLICATION NO.060/00786/2018**

Chandigarh, this the 28th day of November, 2018

...
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...
1. Jarnail Singh, Helper, aged 48 years, S/o Sh. Mohinder Singh.
2. Malik Ram, Helper, aged 46 years, S/o Sh. Ram Gopal
3. Radhey Shyam, Sweeper, aged 49 years, S/o Sh. Kanu Ram
4. Hari Bahadur, Bearer, aged 49 years, S/o Sh. Ruk Bahadur
5. Ram Kewal, Bearer, aged 43 years, S/o Sh. Gaddiwan.
6. Ramu, Helper, aged 47 years, S/o Sh. Salig Ram
7. Pappi, Labourer, aged 47 years, S/o Sh. Mohinder Singh

All working in the office of Executive Director, Sports Authority of India, Netaji Subhash Institute of Sports, Patiala, Pin Code - 147001.

....Petitioners

(Present: Mr. Arvind Moudgil, Advocate)

Versus

1. Ms. Neelam Kapoor, IIS, Director General, Sports Authority of India, Jawahar Lal Nehru Stadium, East Gate, Lodhi Road complex, New Delhi - 110003.
2. Shri S.S. Roy, Executive Director (A), Sports Authority of India, Netaji Subhash National Institute of Sports, Patiala - 147001.

..... Respondents

(Present: Mr. Vishal Aggarwal, Advocate)

**ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel for the parties agree that the order of this Court has been complied with and this CP may be disposed of as having been rendered infructuous.
2. Ordered accordingly. Notices stand discharged.

**(P. GOPINATH)
MEMBER (A)**

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**(SANJEEV KAUSHIK)
MEMBER (J)**
Dated: 28.11.2018